

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4183/2014

New Delhi this the 21st day of December, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Dinesh Babu S/o Sh. Prashu Ram,
Aged 61 years,
(Assistant Traffic Inspector)
R/o AH-50, Second Floor,
Shalimar Bagh, New Delhi.

Applicant

Versus

Delhi Transport Corporation,
Through Chief Managing Director
Inderprastha Estate
New Delhi.

Respondents

(through Sh. Manish Garg with Sh. A.K. Roy)

ORDER (ORAL)

None for the applicant. It is seen that on last several dates also there has been no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing this OA any further.

2. Accordingly, this OA is dismissed for default of appearance and for non prosecution.

**(Shekhar Agarwal)
Member (A)**

/ns/